

**HIGH COURT OF SIKKIM
GANGTOK**

No. 75 /Judl./HCS

Dated: 18/12/2019

N O T I F I C A T I O N

It is hereby notified for general information that during the ensuing Lossong, Christmas and Winter Vacation commencing w.e.f 18.12.2019 to 16.02.2020, Vacation Court will be held as under:

1. *Division Bench comprising of Hon'ble Mrs. Justice Meenakshi Madan Rai and Hon'ble Mr. Justice Bhaskar Raj Pradhan and Single Bench of Hon'ble Mrs. Justice Meenakshi Madan Rai on 20.12.2019.*
2. *Single Bench of Hon'ble Mrs. Justice Meenakshi Madan Rai on 07.01.2020.*
3. *Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mrs. Justice Meenakshi Madan Rai and respective Single Benches on 24.01.2020.*
4. *Single Bench of Hon'ble Mr. Justice Bhaskar Raj Pradhan on 06.02.2020.*

N. B: Urgent matters will be listed before the Hon'ble Senior Judge available.

By Order.

Sd/-
REGISTRAR

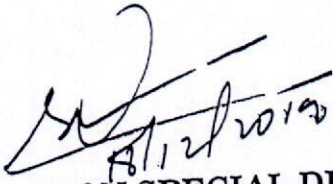
12043-055
Memo No.: _____/Judl./HCS

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Copy to:

1. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
3. The Private Secretary to Hon'ble Judge.
4. Reader to Hon'ble the Chief Justice/Hon'ble Judges.
5. The Chief Secretary, Government of Sikkim, Gangtok.

6. The Advocate General, Office of the Advocate General, Gangtok.
7. The Additional Advocate General, Office of the Advocate General, Gangtok.
8. All Section In-charge, High Court of Sikkim.
9. ✓ The Computer Section, High Court of Sikkim for uploading in the website.
10. The President, High Court Bar Association, Gangtok.
11. The President, Bar Association of Sikkim, Gangtok.
12. The President, Namchi Bar Association, Namchi, South Sikkim.
13. The President, Gyalshing Bar Association, Gyalshing, West Sikkim.
14. File.
15. Guard File.
16. Notice Board.


8/12/2019
OFFICER ON SPECIAL DUTY